

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(CA)/117(CHE)/2023**

**PETITION NUMBER : CP/97/CHE/2021**

**NAME OF THE PETITIONER : Nikhath Fathima**

**NAME OF THE RESPONDENT(S) : Maschmeijer Aromatics India Pvt Ltd &  
4 Others**

**UNDER SECTION : Rule 11 & 53 of NCLT rules, 2016**  
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**ORDER**

Ld. Counsel Mr. Roshan Atiq for the Petition. Ld. Sr. Counsel Mr. R. Sankaranarayanan for R2 and R3. Ld. Counsel Mr. Jerin Asher Sojan for R4.

Memo filed on behalf of R2 and R3 is taken on record.

Reply and Memo, if any, be filed within two weeks time from today.

Post the petition for hearing on **03.01.2024**.

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**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

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**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**